



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-6/99/7737/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abdul Hakim, Addl. District & Sessions Judge, Tinsukia,
cum i/c District & Sessions Judge,
Tinsukia.

Dated Guwahati the 18th December, 2019.

Sub: **Casual leave along with headquarter leave permission.**

Ref:- Your letter No. DJT/9443/19, dtd. 17.12.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 23.12.2019 along with permission to avail winter vacation w.e.f 24.12.2019 to 31.12.2019, with station leave permission from the evening of 21.12.2019 till the morning of 02.01.2020, has been granted/rejected. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-6/99/7738/1 dated 18.12.19
Copy to.

1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)